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क्रम्य वेश व्यवस्थ

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NEW DELHI, SATURDAY, SEPTEMBER 7, 1957/BHADRA 16, 1879

PART I—Section 4

Notifications regarding Appointments, Promotions, Leave, etc., of Officers issued by the Ministry of Defence

MINISTRY OF DEFENCE

MINISTRY OF DEFENCE

No. 1682, dated 24th Aug. 1957.—Shii B. J. Sengupia, a permt. Grade I Officer of the C.S.S., Under Sery., Min. of Def., is appointed to officiate as Dy. Sery., Min. of Def., 12th Aug. 1957.

. D. P. MckFNNA. Dy. Secv.

No. 1683, dated 27th Aug. 1957.—Shri Man Singh a permt. Grade II and Offg. Grade I Officer of the C.S.S., Under Secs., Min. of Def. was granted earned leave for 10 days w.c.f. 8th Aug. 1957, with permission to suffix to his leave. Sunday 18th and holiday 19th Aug. 1957.

S. D. CHATTERJEE, Under Secy.

OFFICE OF THE C.A.O.

No. 1684, dated 14th Aug. 1957,—Shri Benj Behari Lal, Permt. O.S., tempy. C.S.O. Grade II is appointed as Offig C.S.O. Grade I (Asstt. Chief Administrative Officet) till further orders, vice Shri Alimchand Singh transferred, 6th Aug. 1957.

No. 1685, dated 28th Aug. 1957.—The following officers are ronfirmed as permt. Cls.O Grade I on the Combined Roster of A.F.H.Q. Gathe:--

Shri G. M. Chopra, peimt. D.A.D./tempy (C,S,O). Grade I. C.A.O's Office, 10th Jan. 1956.

Shri Jaggat Singh, permt CSO, Grade II/tempv CSO, Grade I, C.G. (T'D.) (Fice Shri L. Wilson, retired), 6th Aug.

No. 1686, dated 28th Aug. 1957.—Shri Indar Bhan Gulatt, permt O.S /tempy C.S.O. Grade II, Q.M.G's. Branch is confirmed as permt. C.S.Q. Grade II on the Combined Roster of A.F.H.Q. Cadre (vice Shri Jaggat Singh, confirmed C.S.O. Grade I), 6th Aug. 1957.

No. 1687, dated 28th Aug. 1957.-- The following officers are confirmed as permit. O.S. on the Combined Roster of A.F.H.Q.

Shii Sikandai Lal, permt Supdt./tempy. O.S. (since retired), 22nd Jan. 1957.

Shri Kasturi Lal, permi, Supdit/tempy, O.S., Naval H.Q. (nice Shri Indar Bhan Gulati, confirmed C.S.O. Grade II), 6th Aug. 1957.

No. 1688, dated 26th Aug. 1957.—Shii R. C. Thapar, Assit. C.A.O. (Permt. C.S.O. Giade I) is granted six months' post-superannuation leave pending retirement under Art 234 (b) C.S.R as under:-

Privilege leave for 4 months from 2nd July 1957 to 1st Nov

Furlough on half average salary for 2 months from 2nd Nov. 1957 to 1st Jan. 1958.

D. P. McKENNA, Dy. Secv.

CONTROLIER GENERAL OF DEFENCE PRODUCTION

No. 1689, dated 29th Aug. 1957.- The following appointments are made:-

Indian Ordnance Services.

Shri A. B. Banerjee, tempy. Asstt Supdt. of Dev. Grade 1 (permt. Senior Scientific Asstt.), T.D.E., Stores, Kanpur, to be permt. Asstt. Supdt. of Dev. Grade I, 1st Aug 1951.

Shri D. P. Narang, tempy, Admin. Officer (permt. OO Civ.). T.D.F., Laboratories, Kanpur, to be permit. Admin. Officer, 1st June 1956.

Shii V. R. Ramaswamy, Fempy. Admit. Officer. (Permt. Head Clerk), T.D.E. Weapons. kirkee, to be permt. Admit. Officer, 1st June, 1956

SEWA SINGH, Under Secy.

No. 1690, dated 17th Aug. 1957 .- The following appointment is made:-

Γ D. Die.

Shri K. R. Goel, peint. O.S./Ofig. C.S.O., Grade II to continue in the same capacity until further orders against arnew post, 15th July 1957.

BRIJ BEHARI LAL, Asstt C.A.O.

No. 1691, dated 26th Aug. 1987.—The undermentioned officers are granted leave:-

Indian Ordnance Services

Mrs B J. Emery, Permt Admn Officer, F.D.E. (Flectronics) Bangalore, earned leave for 1 day, 21st June 1957.

Dr. W. D. Patwardhan, Tempy, Asstt. Supdt. of Dev. Grade I. (Perint. Asstt. Supdt. of Dev. Grade II), T.D.E., Military Explosives, Kirkee, earned leave for 40 days, 10th June 1957.

Shri J. B. Mukerji, tempy. Control Officer, J.D.E., Laboratories, Kanpur, 2 days' cained leave, 31st May 1957

Di. N. K. Gopalan, Quasi-permt. Senior Scientific Officer, T.D.E., Laboratorics, Kanpur, 13 days' carned leave, 10th June 1957.

Shii C. N. Tewati, permit. Senior Scientific Officei, T.D.E., Laboratories, Kanpur, one month and 4 days' privilege leave, 3rd June 1957.

Shii B. T. Sanval, tempy. Senior Scientific Officer, T.D. Laboratories, Kaupur, 59 days' carned leave, 6th May 1957.

Dr. P. S. Srinivasan, tempy. Senior Scientific Officer. T.D.E., Laboratories, Kanpur, 35 days' earned leave, 22nd May 1957.

Di. K. J. Balakrishna, tempy., Junior Scientific Officer, T.D.E., Laboratories, Kanpur, 44 days' carned leave. 6th May

Dr. H. G. Khalsa, Quasi-permt. Junior Scientific Off. I.S.S.P.O., Kanpur, 27 days' earned leave, 3rd June 1957.

Shri G. C. Joshi, point. Assit Inspector Grade II, I.G.S., East India, Calcutta, 24 days and 10 days earned leave, from 10th June 1957 and 11th July 1957 respectively.

SEWA SINGH, Under Sect.

No. 1692, dated 24th Aug. 1957.-The following officers are granted leave --

F. D. D/c.

Shri K. R. Goel, Offg. C.S.O. Grade II, carned leave for 6 days, 10th June 1957.

Shri K. Subrahmanyam, D.A.C.D. (Civ.), earned leave for 20 days from 24th June 1957 to 13th July 1957, and 13 days from 5th Aug. 1957 to 17th Aug. 1957.

BRIJ BEHARI LAL, Assit. C.A.O.

No. 1693, dated 22nd Aug. 1957.-The following transfer is made:--

Indian Ordnance Service

Shri L. N. Gupta, Tempy. Civ. Labour Other, C.O.D.. Kanpur, to be tempy. Civ. Labour Officer, T.D.E., Laboratories, Kanpur, 10th Sep. 1956.

K. V. RAMANAMUR'THI, Under Secy

No. 1694, dated 26th Aug. 1957.—Corrigendum.—In the M. of D. Notn. No. 5. dated 26th Dec. 1956, published in the Gazette of India, dated 5th Jan. 1957 in so far as it relates to the apptt. of Sarvashri V. L. Mehendale, as Offg. Asstt. Supdt. of Dev., Grade II, and Hari Krishna Singh, Manohar Krishna Patwardhan, & Raghavachari Krishnan, as Offg. Asstt. Supdts. of Dev. Grade III, for "15th Oct. 1956" read "1st Nov. 1956"

SEWA SINGH, Under Secy

DYE. GENL. ORD. FYS.

Indian Ord. Fys. Service

No. 1695, dated 27th Aug. 1957.—Shri R. N. Datta, perint. A.W.M., to be Offg. W.M., until further orders, 20th May 1987.

No. 1696, dated 27th Aug. 1957.—Shri A. M. Roy, offg. A.W.M. (Permt. Foreman), to be Offg. W.M., until further orders, 14th May 1957

K. RAJAGOPALAN, Under Secv

Indian Ord. and Clothing Fys.

No. 1697, dated 28th Aug. 1957.—Shri A. K. Israni, Quasipermt. Labour Officer is transferred to Naval Dockyard, Bombay, 9th May 1957.

K. V. RAMANAMURTHI, Under Secy.

NATIONAL CADET CORPS

No. 1698, dated 26th Aug. 1957.—The following officers have been promoted:—

Junior Division (Air Wing)

Second Officer to be First Officer

Mysore

1. A. BROWN (NCCJA/23001), 24th July, 1957.

Madras

S. NARAYANAN (NCCJ/9041), S. MEENAKSHISUNDARAM (NCCJ/9054), K. VENKATASUBRAMANYA RAO (NCCJ/9019), T. K. PADMANABHA SARMA (NCCJ/9022), N. D. SUBRAMANYAM (NCCJ/9031), M. K. DORAISAMY (NCCJ/9002), M. JAMBULINGAM (NCCJ/9027), A. E. GANAPATHY (NCCJ/9102), T. S. RAMU (NCCJ/9049), V. JOHN SAMUEL (NCCJ/9004), C. RATHAKRISHNAN (NCCJ/9028), B. DHARMARAJAN (NCCJ/9016), V. P. AROKIASWAMY (NCCJ/9009), 26th July 1957.

Junior Division (Army Wing)

Second Officers to be First Officers

Bihar

RAM NATH SINGH (NCCJ/1067) and BISHWANATH TIWARI (NCCJ/1057), 26th Mar. 1957.

Bombay

J. II. BAXI (NCCJ/22001), O. R. PATEL (NCCJ/22002), P. F. JOSHI (NCCJ/22004), K. G. GANATRA (NCCJ/22008), M. V. DAVE (NCCJ/22009), D. V. SHUKLA (NCCJ/22010), J. V. PATEL (NCCJ/22011), 26th July 1957.

Third Officers to be Second Officers

Bombay

R. H. KARIA (NCCJ/22026). B. R. RAJGURU (NCCJ/22027), D. A. O/A (NCCJ/22028), R. J. TRIVEDI (NCCJ/22029), 21st Aug. 1956.

Himachal Pradesh

L. D. SHARMA (NCCJ/23507), 16th Sep. 1957.

No. 1699, dated 22nd Aug. 1957.—2nd Officer C. B. LAL (NCCJ/12048) of the Junior Division (Army Wing) of the N.C.C., Uttar Pradesh, has been permitted to relinquish his Commission w.c.f. 16th Sep. 1957, under rule 28 (2) (f) of N.C.C. Rules.

No. 1700, dated 23rd Aug. 1957.—The following lady officer has been permitted to resign her commission:—

Girls Division (Senior Wing)

Madras

2/Lt. A. E. WILLIAMSON (NCC/GD/1701), 26th July 1957, vide rule 28 (4) of N.C.C. Rules (Girls Division).

G. C. L. JONEJA, Dy. Secy.

DEFENCE SCIENCE ORGANISATION

No. 1701, dated 24th Aug. 1957.—Shii Tapan Kumar Das, tempy. Junior Scientific Officer is granted earned leave for 31 days, 16th May 1957.

BRIJ BEHARI LAL, Assit. C.A.O.

ARMY BRANCH

No. 1702, dated 28th Aug. 1957.—The following appointment is made: —

COMDS. & STAFF

To be a Brig. A.S.C.

A/Brig. Ajit Singh (IC-344), A.S.C., 1st July 1957.

J. A. DAVE, Dy. Secy.

No. 1703, dated 28th Aug. 1957.-The following appointments are made:-

ARMY HEADQUARTERS

G. S. Branch

Shri P. M. Mehta, tempy. Supdt., appointed to hold current charge of the full duties of O.S., in addition to his own, from 17th June 1957 to 20th July 1957 vice Shri Jitendra Singh granted leave.

A. G.'s Branch

Shri B. L. Kapur, permt. Supdt. to be Offg. C.S.O. Grade III, from 30th Mar. 1957 to 7th Aug. 1957 vice Capt. Prem Singh released.

Q. M. G.'s Branch

Shri K. N. Joshi, tempy. O.S. to be Offg. C.S.O. Grade II, until further orders, 14th May 1957.

Shri C. R. Mukerjee, permt. Supdt. to be Ofig. O.S., until further orders, 14th May 1957.

Shri P. D. Jain, tempy. Supdt., held the current charge of full duties of O.S. from the 15th Feb. 1957 to the 18th Mar. 1957, vice Shri Balak Ram Puri on leave.

M. G. O. Branch

On transfer from Naval H.Q., Shri Partap Singh, tempy. O.S., appointed in the same capacity, vice Shri P. C. Ahuja promoted, 3rd Aug. 1957 (A.N.).

On transfer from C.O.D., Delhi Cantt., Shri M. L. Mongia, permt. O.O. (Civ.), appointed tempy. G-III (Civ.) vice Capt. M. L. Kapoor transferred, 30th Dec. 1956.

Shri Sant Lal Jain, permt. Supdt. to be Offg. O.S. from 17th June 1957 to 19th July 1957 vice Shri M. L. Kumar on leave.

Shri Om Parkash Khanna, permt. Supdt. to be offg. C.S.O. Grade III, from 17th June 1957 to 20th July 1957 vice Shri Piyare Lal on leave.

Shri Ram Parkash Uppal, permt. Supdt. to be Offg. O.S. from 24th June 1957 to 10th Aug. 1957 vice Shri S. S. RAJKRISHNA on leave.

BRIJ BEHARI LAL, Asstt. C.A.O.

No. 1704, dated 27th Aug. 1957.—The following appointments are made:—

REGULAR ARMY

Regular Commissions

The undermentioned from BAHAWALPUR Forces, is granted a regular commission in the rank of Capt. w.e.f. 17th June 1955, with seniority for pay and promotion but not tor pension/gratuity in respect of his service in the BAHAWALPUR Forces, under A.I. 12/S/50 read with M. of D. letter No. 25849/AG Org 2 (a)/3700-D (AG), dated 24th Apl. 1954 as indicated against his name and relinquishes his S.S.R.C.—three years granted under Government of India, M. of D. letter No. 25849/AG/Org 2 (a)/8643-D.6, dated 15th Oct. 1948.

Jetha Nand DEWAN (Ex-SS 14972 now IC 5712) A.S.C., with seniority as 2/Lt. from 5th Oct, 1989 and as Capt. from 1st July 1946.

(M. of D. Notn. No. 722, dated 12th Apl. 1957 in so far as it relates to this officer is hereby cancelled).

The undermentioned short service regular commissioned officer to be Capt. w.c.f. 4th Feb. 1955, with seniority for pay and promotion under A.Is. 279/51 and 126/51 as indicated against his name and relinquishes his S.S.R.C.:—

Hukam Singh CHHACHHIA (SS 15850 now IC 7189), E.M.E., with seniority as 2/Lt. from 13th Sep. 1948, as Lt. from 13th Sep. 1950 and as Capt. from 13th Sep. 1954.

(M. of D. Notas, Nos. 686, dated 4th June 1955 and 1210 dated 8th Oct. 1955, in so far as they relate to the above named officer are hereby cancelled).

The undermentioned short service regular commissioned officer to be Capt. w.e.f. 29th Mar. 1955, with seniority for pay and promotion under A.Is. 279/51 and 126/51 as indicated against his name and relinquishes his S.S.R.C.:—

Budgere PAPANNA (SS 15844 now IC 7217), E.M.E., with seniority as 2/Li, from 13th Sep. 1948, as Li, from 18th Sep. 1950 and as Capt, from 18th Sep. 1954.

(M. of D. Notns. Nos. 686, dated 4th June 1955 and 127 dated 28 Jan. 1956, in so far as they relate to the above named officer are hereby cancelled.

The undermentioned short service regular commissioned officer to be Capt. w.e.t. 11th June 1957, with seniority for pay and promotion under A.I. 12/S/50 as indicated against his name and relinquishes his S.S.R.C.:—

Prem Nath NAGAR (SS 16161 now IC 8821), Infy., with seniority as 2/Lt. from 7th Apl. 1948, as Lt. from 7th Apl. 1950 and as Capt. from 7th Apl. 1954.

MAHIDHAR, Under Secy.

No. 1705, dated 21st Aug. 1957.—The following appointments are made:—

TERRITORIAL ARMY

Territorial Commissions.

To be 2/Lts. (on probn.)

Vijayaranga Shunmuga RANGANATHAN (TA 40587), Artillery, 11th Aug. 1956.

DEBABRATA GUHA (TA 40588), Artillery, 16th Aug.

Amarjit Kumar KAPUR (TA 40589), Artillery, 3rd Sep. 1956.

G. C. L. JONEJA, Dy. Secy.

No. 1706, dated 28th Aug. 1957.—The following appointments are made for a period of 3 years under A.I. 15/S/48.

REQUIAR ARMY

Army Medical Corps.

(Short Service Regular Commissions)

To be Lis. (on probn.)

Balai Krishna RAY, M.B.B.S. (MS-6216), Madan Gopal TREHAN, M.B.B.S. (MS-6217), and Angad MAHTO, M.B., B.S. (MS-6218), 7th July 1957.

No. 1707, dated 27th Aug. 1957.—The undermentioned officer is granted extension of tenure in the subs. rank of Lt. Col. for the period stated against his name:—

Lt. Col. J. S. CAMA (IC 220), RAJPUT, 24th Aug. 1957 to 23rd Feb. 1958.

MAHIDHAR, Under Secy.

No. 1708, dated 28th Aug. 1957.—The undermentioned officer is re-employed, from the date specified, under the terms of M. of D. letter No. 30414/1/MS SECTT/532/S/D (MS), dated the 24th July 1957:—

REGULAR ARMY

I.t.-Col. (A/Col.) Sujan Singh (IC-5517), A.O.C., (Retd.), 17th June 1957.

J. A DAVE, Dy. Secy.

No. 1709, dated 21st Aug. 1957.—The services of Shri O. T. J. Zacharias, Quasi-permt, C.L.O., are placed at the disposal of the Ministry of Works, Housing and Supply for appt. as Officer on Special Duty (Labour), 2nd Aug. 1957 (A.N.).

BRIJ BEHARI LAL, Asstt. C.A.O

No. 1710, dated 29th Aug. 1957.—The services of the undermentioned officers are placed at the disposal of the Government of Ethiopia for employment, as shown, with the Haile Selassie First Military Academy at HARAR:—

Commandant

A/Col. N. C. Rawley (IC 525), M.C., Guards, 10th May 1957.

Instr. Cl. 'B'

Maj. R. N. Sen (IC 516), Arty., 2nd May 1957.

A/Majs. S. S. Chhachhi (IC 999), Engrs., D. P. Vohra (IC 2148), Rajput and H. S. Grewal (IC 2251), Sigs., 10th May 1957.

Instr. Cl. 'B' (Adjutant)

A/Maj. M. E. Lewis (IC 5102) C.I.H., 11th May 1957.

Instr. Cl. 'B' (P. T. Officer)

A/Maj. M. Thomas (IC 3950), Para, 11th May 1957.

Instr. Cl. 'B' Adm. Officer.

A/Maj. H. N. Chatterjee (IC 726) A.O.C., 3rd May 1957.

J. A. DAVE, Dy. Secy.

No. 1711, dated 22nd Aug. 1957.—Following quasi-permt. Civilian Asstt. Security Officers to be permt. Civilian Asstt. Security Officers:—

Sarvashri A. L. Pandey, G. Muthiya, F. J. Woolgar, D. R. Bhat, K. S. Rao, A. Dorabji, J. P. Khambatta, P. A. Varkey, K. S. Chary, M. D. Takhtar, Gulab Chand, E. J. D'Souza, L. S. Verma, S. Natarajan, A. E. Gajapathi, P. D. Lawtence, S. R. Sharma and A. B. Mehrotra, 1st Aug. 1951.

Sarvashri Krishan Murari, S. V. Angadi, V. A. Swecney, N. V. R. Naidu, Q. Z. Jesudian and R. K. Rai, 1st July 1952.

Shri D. R. Anand, 1st July 1958.

Shri H. C. Bali, 11th Feb. 1955.

Shri Karnail Singh, 15th May 1955.

Shri Teja Singh, 25th July 1955.

AJIT SINGH, Under Secy.

No. 1712, dated 28th Aug. 1957.—The following promotions are made:—

REGULAR ARMY

Regular Commissions.

Capts. to be Majs.

Manik Chatterje (IC \$180), A.S.C., 28th May 1957.

A S. Chahal (IC 4307), A.O.C., 1st June 1957.

M. L. Midha (IC 5009), E.M.E., 2nd June 1957.

N. A. Patil (IC 1520), Sigs., 4th June 1957.

N. K. Tarapore (IC 2913), Sigs., 5th June 1957.

D. N. Sadhu (IC 2503), E.M.E., 9th June 1957.

Raghuvendra Singh (IC 1458), Armd. Corps, 10th June 1957.

R. P. S. Randhawa (IC 1060), Armd. Corps, A. R. Jain (IC 2767), Sardul Singh (IC 1800), S. K. Patra (IC 4816), A.O.C., and R. S. Pathania (IC 1854), W.A.G. Pinto (IC 605), Infy., 12th June 1957.

T. B. Singh (IC 2910), A.S.C., 14th June 1957.

J. S. Bala (IC 3566), T. R. Chowla (IC 1968), A.S.C., N. Thothadrinathan (IC 2918), B. R. Karandikar (IC-1481), Artillery, and R. K. Dutt (IC 2919), Gurdev Singh (IC 4354), Infy., 19th June 1957.

P. C. Reddy (IC 1667) and A. M. Menon (IC 3131), Artillery, 25th June 1957.

Sangram Singh (IC 5944), Infy., 29th June 1957.

M. M. Bose (IC 2597), Infy., 19th June 1957 but for the purpose of pay and allowances as Maj. from 21st June 1957.

2/Lt. to be Lt.

N. S. I. Narahari (IC 7505), Engineers, 8th June 1955.

Army Medical Corps

Permanent Regular Commissions.

Lts. to be Capts. (on probn.). .

W. Singh, (MR-967), 3rd May 1957, with seniority from 24th Jan. 1956.

V. P. S. Rawat, (MR-900), D. K. Bandopadhyay (MR-907), and N. Lakshmipathi (MR-914), 16th July 1957.

MAHIDHAR, Under Secy.

No. 1718, dated 21st Aug. 1957.-The following promotions are made:-

TERRITORIAL ARMY

Territorial Commissions

Lt. to be Capt.

U. S. Gill (TA 40012), Infy., 24th July 1955.

2/Lt. to be Lts.

Kr. S. S. Shekhawat (TA 40884), Artillery, 28rd May 1955, Rabendra Kapur (TA 40315), Artillery, 7th May 1956.

K. R. Seth (TA 40355), Artillery, 8th Sep. 1956.

L. R. Baronia (TA 40359), Engineers, 29th Sep. 1956.

G. R. Sharma (TA 40379), K. K. Sharma (TA 40407), Sigs.,

S. R. N. Rao (TA 40397), Engineers, 28th Dec. 1956.

K. S. Singwall (TA 40405), Artillery, 22nd Jan. 1957.

G. C. L. JONEJA, Dy. Secy,

No. 1714, dated 27th Aug. 1957.—The undermentioned officer is permitted to relinquish his S.S.R.C. in the A.M.C. w.e.f. 3rd May 1957 and is granted a permit regular commission in the A.M.C. from the same date.

REGULAR ARMY

Army Medical Corps

Permanent Regular Commission

To be Lt. (on probn.).

Waryam SINGH, M.B., B.S. (MR 967), with seniority for pay and promotion from 24th Jan. 1955 vide A.I. 31/S/48.

No. 1715, dated 28th Aug. 1957.—The undermentioned officers are permitted to relinquish their Commissions:—

REGULAR ARMY

Army Medical Corps

(Short Service Regular Commissions)

Capt. A. N. Chatterjee (MS-5248), 26th June 1957,

Capt. T. Viraraghavan (MS-5627), 17th July 1957.

No. 1716, dated 27th Aug. 1957.—The officer is permitted to resign his commission:— 1957.—The undermentioned

REGULAR ARMY

Army Medical Corps

(Permanent Regular Commission)

Maj. B. K. Ghose (MR-420), 26th July 1957.

MAHIDHAR, Under Secy.

No. 1717, dated 22nd Aug. 1957.—The undermentioned officer resigned from service:

Army Ordnance Corps

Shri B. K. Roy, quasi-permt. O.O. (Civ.), 1st June 1957 (F.N.).

No. 1718, dated 22nd Aug. 1957.- The undermentioned officers retired from service:-

Army Ordnance Corps

Shri C. M. Pandurangam, tempy. O.O. (Civ.), 7th June 1957

Shri E. D. S. Mony, tempy. O.O. (Civ.), 15th July 1957 (F.N.).

K. V. RAMANAMURTHI, Under Secy.

No. 1719, dated 28th Aug. 1957.—The undermentioned officer is permitted to retire from service and is transferred to the Regular Reserve of Officers:—

Maj. Gen. H. M. Mohite (27-AI), 20th Aug. 1957.

H. C. SARIN, Jt. Secy.

No. 1720, dated 27th Aug. 1957.—The undermentioned officer is permitted to retire from army service and is transferred to Regular Reserve of Officers (Class 'X'):—

REGULAR ARMY

Regular Commission

Capt. S. B. Mehra (IC 1707.) Engineers, 29th July 1957.

No. 1721, dated 27th Aug. 1957.—The undermentioned officer is permitted to retire from service on grounds of ill-health:—

REGULAR ARMY

Regular Commission

Capt. (A/Maj) Bakhtawar Singh (IC 2619), Rajput, 7th June 1957.

MAHIDHAR, Under Secy,

No. 1722, dated 26th Aug. 1987.—The undermentioned officers were relieved of their appointments in the M.E.S.:—

Military Engineer Services

Shri L. N. Kapoor, quasi-permt. C.A.S.O., 17th Apl. 1957 (A.N.).

Shri G. R. Kanal, tempy. A.E.E. (B/R), 31st July 1957

K. V. RAMANAMURTHI, Under Secy,

No. 1723, dated 28th Aug. 1957.-The following officers are granted leave:-

ARMY HEADQUARTERS

G. S. Branch

Shri Raghbir Singh permt. O.S., earned leave for 15 days, 20th Nov. 1956.

A. G's. Branch

With ref. to M. of D. Notn. No. 1415, dated 20th July 1957, Shri K. C. Mathur, permt. O.S., extension of earned leave for 12 days from 20th July 1957 to 31st July 1957.

Q. M. G's Branch

Shri Mani Lal, permt. C.S.O. Grade II, is granted 1 months' post-superannuation leave pending retirement under Art, 234 (b), C.S.R., as under: -

Privilege leave for I month and 4 days from 3rd Feb. 1957 to 6th Mar. 1957, and Furlough on half average salary for 2 months and 27 days from 7th Mar. 1957 to 2nd June 1957.

(M. of D. Notn. No. 1230, dated 22nd June 1957, in so far as it relates to the grant of leave to the above named officer is cancelled.)

Shri S. D. S. Parmar, offg. C.S.O. Grade 11, 1 month and 28 days' privilege leave, 3rd May 1957.

With reference to M. of D. Notn. No. 1378, dated the 13th July 1957, Shri M. D. Dalakoti, Offg. C.S.O. Grade II, extension of 10 days' privilege leave, 14th July 1957.

Shri V. G. Kiri, D.A.Q.M.G., 27 days' earned leave, 1st July

M. G. O. Branch

Shri Raghbir Singh, Offg. GSO. Grade II, carned leave for 33 days, 9th Apl. 1957.

Shri G. Vishwanathan, tempy. G-III (Civ.), 49 days earned leave, 16th May 1957.

E-in-C's Branch

Shri B. R. Govind, S.O. II, 15 days' carned leave, 24th June

Shri K. B. Hingorani, S.O. III, 10 days' earned leave, 4th June 1957.

BRIJ BEHARI LAL, Asset. C.A.O.

No. 1724, dated 26th Aug. 1957.—The undermentioned Officers are granted leave;—

Army Ordnance Corps

Shri Roshan Lal, permt. O.O. (Civ.), Ord. Depot, Allahabad, privilege leave for 2 months, 3rd May 1957.

Shri J. S. Chhabra, tempy. O.O. (Civ.), Central Amn. Depot, Pulgaon, privilege leave for 57 days, 10th May 1957.

Shri G. C. Mehra, quasi-permt., O.O. (Civ.), Amn. Depot, Gummidipundi, earned leave for 41 days, 17th June 1957.

Shri M. P. Menon, quasi-permt., O.O. (Civ.), Central A.F.V. Depot, Kirkee, earned leave for 89 days, 17th June 1957.

Shri S. B. Vaidya, permt. O.O. (Civ.), Amn. Depot. Gurgaon, earned leave for 33 days, 20th June 1957.

Shri Y. R. Sachdeva, permt. O.O. (Civ.), 206 B.O.D., Avadi, earned leave for 30 days, 26th June 1957.

Shri Bihari Lal, permt. O.O. (Civ.), Ord. Depot, Allahabad carned leave for 31 days, 1st July 1957.

Shri Jaswant Singh, tempy. O.O. (Civ.), Ord. Depot, Allahabad, earned leave for 19 days, 8th July 1957.

Corps of E.M.E.

Shri K. M. Sharma, quasi-permt. Civ. Labour Officer, 510 Army Wksps., Meetut Cantt., 80 days' earned leave, 17th June 1957.

Military Engineer Services

Shri N. K. Das, Permt. A.E.E., N.D.E.S., Bombay, 78 days' earned leave on M.C. from 4th Feb. 1957, and 77 days' Half Pay leave on M.C. from 28rd Apl. 1957.

Shri V. R. Pendse, Tempy. A.S.W., N.D.E.S., Bombay, 19 days' earned leave, 28th May 1957.

Shri R. C. Midha, Tempy, S.W., N.D.E.S., Bombay, 3 days' carned leave, 30th May 1957.

Shri K. M. Hegde, Tempy. A.S.W., N.D.E.S., Bombay, 31 days' earned leave, 1st July 1957.

Shri M. C. Singh, Tempy. E.E., G.E., Karanja, 62 days' earned leave, 12th July 1957.

Shri H. S. Mavintop, Offg. Asstt. Architect, N.D.E.S., Bombay, 20 days' carned leave, 22nd July 1957.

Shri R. Y. Mankaine, Permt. E.E., C.E. (Naval Works), Bombay, 45 days' earned leave, 1st Aug. 1957.

A. F. M. S. Depots

Shri SURJIT SINGH, permt. S.O. (Civ.), 62 days' carned leave, 20th May 1957.

Shri M. L. ARORA, tempy, A.T.E.O. (Rad.), 7 days' earned leave, 18th. July 1957.

P. N. NAT'U, Under Secy.

No. 1725, dated 26th Aug. 1957.—Corrigendum.—In M. of D. Notn. No. 659, dated 22nd Mar. 1957, against Shri Gurcharan Singh, for "29th Mar. 1956 (F.N.)" read "31st Mar. 1956 (F.N.)".

K. V. RAMANAMURTHI, Under Secy

(NAVY BRANCH)

No. 1726, dated 17th Aug. 1957.—Capt. G. S. Kapoor I. N. is appointed Chief of Personnel, Naval Headquarters and constituted Commodore 2nd Class w.c.t. 18th Feb., 1957.

S. K. MUKERJEI, Dy. Secy

No. 1727, dated 20th Aug. 1957.—The following appointment is made:—

NAVAL HEADQUARTERS

Shri V. Venunathan, tempy. Asstt. Naval Stores Officer, Naval Store Depot, Cochin, appointed in the same capacity against an existing vacancy, 27th May 1957.

BRIJ BEHARI LAL, Asstt. C.A.O

No. 1728, dated 23rd Aug. 1957.— The undermentioned gentlemen are appointed to the Branch List of the Instructor Branch:—

INDIAN NAVY

To be Commissioned Instructor Officers (on probn.)

Ved Parkash SOOD and Ravikant MISHRA, 27th May 1957 Mukand Lal MAKKAR, Pandurang Wasudeo GODBOLE and Perinkulam Krishnaiyer RAMASWAMY, 28th May 1957. Satinder Parkash SHARMA, 2nd June 1957.

Sudarshan KUMAR, 10th June 1957.

No. 1729, dated 29th Aug. 1957.—The undermentioned gentlemen are appointed to Electrical Branch:—

INDIAN NAVY

(Permt. Cadre)

To be Ag. Sub. Lts. (L) (on probn.)

Uma Shanker PATEL, Boverianda Muttanna MUDDAIYA, Jitender Nath AWASTHI and Krishnamurthy VENKAT-RAMAN, 19th Nov. 1956.

Shash Paul KAKAR, 20th Nov. 1956.

Chandrasekariah Krishnarao VISWANATH, 23rd Dec. 1956.

H. R. KHATTAR, Under Secy.

No. 1730, dated 22nd Aug. 1957.—The following officers are granted leave:—

NAVAL HEADQUARTERS

Shri M. A. Sujan, Principal Civilian Secretary, earned leave for 30 days, 7th June 1957.

Shri J. N. Sachdeva, permt. O.O. (Civ.). tempy. Asstt. Naval Store Officer, 40 days' carned leave, 27th May 1957.

Shri Ram Dass, tempy. Dy. Director, Civil Engineering, privilege leave for 1 month, 3rd June 1957.

Shri S. N. Das, tempy. Civ. Tech. Adviser (Mech.), 20 days' earned leave, 3rd June 1957.

BRIJ BEHARI LAL, Assit. C.A.O.

No. 1781, dated 22nd Aug. 1987.—Shri M. R. Bose, perint. C.A.O. Grade II, tempy. C.A.O., Grade I, Staff Officer (Civil Engineering), is granted deferred privilege leave for 2 months 28 days, 1st Aug. 1957.

P. N. NATU Under Secy

(AIR BRANCH)

No. 1732, dated 26th Aug. 1957.—The following appointments are made:—

AIR HEADQUARTERS

Shri K. P. Khanna, permt. Supdt./Offg. O.S., Q.M.G's. Br., appointed in the same capacity until further orders against an existing vacancy, 10th June 1957.

Shri W. D' Souza, permt. Supdt./Offg. O.S., Naval H.Q. appointed in the same capacity until further orders against an existing vacancy, $29 \, \mathrm{th}$ June 1957 (A/N).

Shri A. R. Saha, permt. Asstt./tempy. Supdt., to be Offg. O.S. from 27th May 1957 to 10th July 1957 vice Shri L. R. Joshi granted leave.

BRIJ BEHARI LAL, Assit. C.A.O.

No. 1733, dated 28rd Aug. 1987.—The undermentioned Pit-Offrs. are promoted to the subs. rank of Fg. Off.:—

INDIAN AIR FORCE

Education Branch

M. K. Bajpai (4847), O. P. Duggal (4848), V. S. Srivastava. (4849), T. Sitaramaswami (4850), Bhajan Singh (4851), P. P. Agrawal (4852), V. Srinivasan (4853) and G. L. Sethi (4854), 14th Mar. 1957.

No. 1734, dated 23rd Aug. 1957.—The undermentioned officer is permitted to resign his Short Service Commission:—

INDIAN AIR FORCE

Tech. (Armt.) Branch.

Pit. Off. S. K. N. S. Dikshit (5255), 21st Feb. 1957.

S. KRISHNAMOORTHY, Under Secy.

No. 1785, dated 28th Aug. 1957.-The following officers are

AIR HEADQUARTERS

Shri T. A. A. IYER, tempy. C.S.O. Grade II, privilege leave for 1 month and 4 days, 3rd June 1957.

Shri T. B. Chacko, tempy, C.G.O. Grade III, earned leave for 60 days, 14th May 1957.

BRIJ BEHARI LAL, Asstt. C.A.O.